Central Administrative Tribunal Principal Bench, New Delhi. CP-120/2005 OA-2688/1999 New Delhi this the 17th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Shri Ram Narayan, S/o Sh. Bucha ram, C/o Asstt. Engineer IVth 1/56, Lalita Park, Laxmi Nagar, Delhi-92. (through Sh. U. Srivastava, Advocate)

Petitioner

Versus

- Sh. B. Majoomdar, the Director General (Works), CPWD, Nirman Bhawan, New Delhi.
- 2. Sh. S.S. Jasrotia, Chief Engineer, CPWD, MSO Building, ITO, New Delhi.
- 3. Sh. A.S. Arora, The Superintending Engineer, Co-ordination Circle (Elect.) Vth Floor, Sector-4, R.K. Puram, New Delhi-22. (through Sh. Om Prakash, Advocate)

Respondents

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

Learned counsel of the petitioner seeks withdrawal of the present C.P., which is allowed, with liberty to file fresh proceedings, in accordance with law. Accordingly, C.P. is dismissed as withdrawn, with liberty. Notices are discharged.

(Shanker Raju). Member(J)

(V.K. Majotra) Vice-Chairman(A)

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